

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14570/2012

(From the judgement and order dated 29/11/2011 in CWP No.6469/2010,LPA No.1950/2011 of The HIGH COURT OF PUNJAB &amp; HARYANA AT CHANDIGARH)

Y.K. SINGLA

Petitioner(s)

VERSUS

PUNJAB NATIONAL BANK &amp; ORS.

Respondent(s)

(With office report)

Date: 03/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. N.K. Vohra, Adv.  
Mr. Jitendra Vohra, Adv.  
Mr. R.K. Gupta, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Rajesh Kumar, Adv.  
Mr. Prasant N., Adv.  
Mr. Anupam Dhurve, Adv.  
Mr. Serv Mitter, Adv.  
M/S. Mitter & Mitter Co., Adv.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter.

The matter is adjourned for four weeks for filing rejoinder affidavit.

List thereafter.

